

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :17/04/2023

| Sr No.   | Case Type         | Case No. | Name of Parties   | Name of Advocates                            |
|--|-------------------|----------|---|--|
| <b><u>MENTION- COURT CODE- MENTION1704-AT11A.M.-11.05 A.M</u></b>  |                   |          |   |  |
| <b><u>373-ADMISSION-COURT CODE-FRONT RUNNING WTM-AT11.05AM</u></b> |                   |          |   |  |
| 1  | SEBI Appeal       | 355/2023 | KETAN BHARAT PAREKH<br>Vs.<br>SEBI  | Shah and Ramaiya                             |
| <b><u>235-ADMISSION-COURT CODE-EXDONAO-AT1.07AM</u></b>            |                   |          |   |  |
|  | Misc. Application | 383/2023 | Mr. Henal Patel and Ors.-Delay<br>Vs.<br>SEBI                                   | Akansha Jain Practicing<br>Company Secretary |
| (Main Matter Number :SEBI Appeal/0000356/2023)                     |                   |          |   |  |
| 2  | SEBI Appeal       | 356/2023 | Mr. Henal Patel and Ors.<br>Vs.<br>SEBI   | Akansha Jain Practicing<br>Company Secretary |
| Sub Matter : Misc. Application/0000383/2023                        |                   |          |   |  |
| <b><u>304-ADMISSION-COURT CODE-LISTING FEES-AT11.10AM</u></b>      |                   |          |   |  |
|  | Misc. Application | 386/2023 | HYBRID FINANCIAL<br>SERVICES LIMITED-DELAY<br>Vs.<br>BSE LIMITED and ORS        | Rajan Pillai Advocate                        |
| (Main Matter Number :SEBI Appeal/0000357/2023)                     |                   |          |   |  |
|  | Misc. Application | 387/2023 | HYBRID FINANCIAL<br>SERVICES<br>LIMITED-EXEMPTION<br>Vs.<br>BSE LIMITED and ORS | Rajan Pillai Advocate                        |
| (Main Matter Number :SEBI Appeal/0000357/2023)                     |                   |          |   |  |
| 3  | SEBI Appeal       | 357/2023 | HYBRID FINANCIAL<br>SERVICES LIMITED<br>Vs.<br>BSE LIMITED and ORS              | Rajan Pillai Advocate                        |
| Sub Matter : Misc. Application/0000386/2023                        |                   |          |   |  |
| Sub Matter : Misc. Application/0000387/2023                        |                   |          |   |  |

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| <b><u>249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT11.12AM</u></b> |                          |                                   |   |  |
| 4   | IRDA Appeal              | 8/2020                            | Future Generali Life Insurance<br>Vs.<br>IRDAI                        | Somasekhar Sundaresan,<br>Advocate-i/bKhaitan and<br>co.<br>Kevic Setalvad, Senior<br>Advocate- i/b<br>K.AsharandCo. |
| Sub Matter :  |                          | IRDA-MISCAPPLICATION/0000013/2020 |   |  |
| Sub Matter :  |                          | IRDA-MISCAPPLICATION/0000014/2021 |   |  |
|   | IRDA-MISCAPPLIC<br>ATION | 13/2020                           | Future Generali Life Insurance<br>Co. Ltd.<br>Vs.<br>IRDA             | Khaitan and Co<br><br>K. ASHAR AND CO.   |
| (Main Matter Number :IRDA Appeal/0000008/2020)                |                          |                                   |   |  |
|   | IRDA-MISCAPPLIC<br>ATION | 14/2021                           | Future Generali India Life<br>Insurance Company Ltd<br>Vs.<br>IRDA    | Khaitan and Co<br><br>K. ASHAR AND CO.   |
| (Main Matter Number :IRDA Appeal/0000008/2020)                |                          |                                   |   |  |
| <b><u>206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-1115AM</u></b>  |                          |                                   |   |  |
| 15  | SEBI Appeal              | 339/2020                          | Shivris Resources Pvt. Ltd.<br>Vs.<br>SEBI AND Abg Shiyard            | Mr. Kunal Katariya,<br>Advocate<br>Mr. Abhiraj Arora,<br>Advocate  |
| Sub Matter :  |                          | Misc. Application/0001583/2022    |   |  |
|   | Misc. Application        | 1583/2022                         | Shivris Resources Private Limited<br>and Ors.<br>Vs.<br>SEBI and Anr. | Shah and Ramaiya   |
| (Main Matter Number :SEBI Appeal/0000339/2020)                |                          |                                   |   |  |
| <b><u>431-ADMDISPOSAL-COURTCODE-CASHFO-AT11.25AM.</u></b>     |                          |                                   |   |  |
| 6   | SEBI Appeal              | 87/2021                           | Reliance Industries Limited<br>Vs.<br>SEBI                            | AZB and Partners, Mr.<br>Amey Nabar,<br>Representative<br>K. Ashar and Co.   |

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|        | SEBI Appeal | 88/2021  | Mukesh D. Ambani<br>Vs.<br>SEBI          | AZB and Partners, Mr.<br>Amey Nabar,<br>Representative<br>K. ASHAR AND CO. |
|        | SEBI Appeal | 89/2021  | Navi Mumbai SEZ Pvt. Ltd.<br>Vs.<br>SEBI | M/s. Krishnamurthy and<br>Co.<br>K. ASHAR AND CO.                          |
|        | SEBI Appeal | 90/2021  | Mumbai SEZ Ltd.<br>Vs.<br>SEBI           | M/s. Krishnamurthy and<br>Co.<br>K. ASHAR AND CO.                          |

**294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.30AM**

|   |             |          |  |  |
|---|-------------|----------|--|--|
| 7   | SEBI Appeal | 98/2021  | Sham Sadharam Gandhi<br>Vs.<br>SEBI      | Corporate Attorneys<br><br>The Law Point   |
|   | SEBI Appeal | 99/2021  | Sham Sadharam Gandhi<br>Vs.<br>SEBI      | Corporate Attorneys<br><br>The Law Point   |
|   | SEBI Appeal | 427/2021 | MOHAMMAD RAFI AND<br>ANR.<br>Vs.<br>SEBI | Shah and Ramaiya,<br>Chartered Accountants |
| Sub Matter(Disposed) : Misc. Application/0000618/2021 |             |          |  |  |
|   | SEBI Appeal | 428/2021 | MOHAMMAD RAFI and ANR.<br>Vs.<br>SEBI    | Shah and Ramaiya,<br>Chartered Accountants |
| Sub Matter(Disposed) : Misc. Application/0000619/2021 |             |          |  |  |
| 21  | SEBI Appeal | 429/2021 | ROMA SHAMSHAD KHAN<br>Vs.<br>SEBI        | Mr.Akshit Jain                             |
|   | SEBI Appeal | 430/2021 | ROMA SHAMSHAD KHAN<br>Vs.<br>SEBI        | Mr.Akshit Jain                             |
| Sub Matter(Disposed) : Misc. Application/0000621/2021 |             |          |  |  |

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| 23  | SEBI Appeal | 620/2022 | MOHD SALIM KHAN AND<br>ORS.<br>Vs.<br>SEBI | Vikas Bengani Advocate |
| Sub Matter(Disposed) : Misc. Application/0000809/2022 |             |          |  |                        |
| Sub Matter(Disposed) : Misc. Application/0001274/2022 |             |          |  |                        |
| Sub Matter(Disposed) : Misc. Application/0001313/2022 |             |          |  |                        |
| Sub Matter(Disposed) : Misc. Application/0001593/2022 |             |          |  |                        |

**95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-11.35AM.**

|   |             |          |   |  |
|---|-------------|----------|---|--|
| 8   | SEBI Appeal | 112/2021 | Helios and Matheson Information<br>Technology Ltd.<br>Vs.<br>SEBI | Mr. Nithyaesh, Advocate<br><br>Vidhii Partners |
| Sub Matter(Disposed) : Misc. Application/0001275/2022 |             |          |   |  |

**537-DISP-CODE-SAHARADEEMEDPUBLICISSUE-AT11.40AM**

|  |             |  |   |                         |
|--|-------------|--|---|-------------------------|
| Misc. Application                              | 301/2021    | LATE SH. Y.N. SAXENA<br>DEAD THROUGH LEGAL<br>RE.-DELAY<br>Vs.<br>SEBI | Ms.Nidhi Shah, Advocate   |                         |
| (Main Matter Number :SEBI Appeal/0000601/2021) |             |  |   |                         |
| 9  | SEBI Appeal | 601/2021   | LATE SH. Y.N. SAXENA<br>DEAD THROUGH LEGAL<br>REPRESENTA<br>Vs.<br>SEBI | Ms.Nidhi Shah, Advocate |
| Sub Matter : Misc. Application/0000301/2021    |             |  |   |                         |

**812-DISPOSAL-COURTCODE-NONCOMPLIANCE-AT11.45AM**

|   |             |  |  |              |
|---|-------------|--|--|--------------|
| 10  | SEBI Appeal | 236/2022   | Mr. Ashok Rajani Promoter of<br>Seya Industries Ltd.<br>Vs.<br>NSEIL | Alliance Law |
| Sub Matter(Disposed) : Misc. Application/0000391/2022 |             |  |  |              |
| Sub Matter : Misc. Application/0000392/2022           |             |  |  |              |
| Sub Matter : Misc. Application/0000393/2022           |             |  |  |              |
| Misc. Application                                     | 392/2022    | Mr. Ashok Rajani Promoter of<br>Seya Ind.Ltd.-STAY<br>Vs.<br>NSEIL | Alliance Law   |              |

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| (Main Matter Number :SEBI Appeal/0000236/2022)             |                   |          |   |                     |
|  | Misc. Application | 393/2022 | Mr. Ashok Rajani Promoter of<br>Seya Ind.Ltd.-COD<br>Vs.<br>NSEIL | Alliance Law        |
| (Main Matter Number :SEBI Appeal/0000236/2022)             |                   |          |   |                     |
|  | SEBI Appeal       | 370/2022 | Ashok Rajani, Promoter of Seya<br>Industries Ltd.<br>Vs.<br>NSEIL | ALLIANCE LAW        |
| Sub Matter(Disposed) : Misc. Application/0000649/2022      |                   |          |   |                     |
| <b><u>892DISPOSAL-COURTCODE-HITKITWTM-AT 11.50A.M.</u></b> |                   |          |   |                     |
| 11   | SEBI Appeal       | 308/2022 | Hit Kit Global Solutions Ltd and<br>Ors<br>Vs.<br>SEBI            | Corporate Attorneys |
| Sub Matter(Disposed) : Misc. Application/0000449/2022      |                   |          |   |                     |
| Sub Matter(Disposed) : Misc. Application/0000620/2022      |                   |          |   |                     |
| Sub Matter : Misc. Application/0000806/2022                |                   |          |   |                     |
|  | SEBI Appeal       | 402/2022 | MR AMIT KHANDELWAL<br>AND ORS.<br>Vs.<br>SEBI                     | Mulani and Co       |
| Sub Matter : Misc. Application/0000555/2022                |                   |          |   |                     |
|  | Misc. Application | 555/2022 | MR AMIT KHANDELWAL<br>AND ORS.-DELAY<br>Vs.<br>SEBI               | Mulani and Co       |
| (Main Matter Number :SEBI Appeal/0000402/2022)             |                   |          |   |                     |
|  | Misc. Application | 806/2022 | Hit Kit Global Solutions Ltd and<br>Ors-DELAY<br>Vs.<br>SEBI      | Corporate Pleaders  |
| (Main Matter Number :SEBI Appeal/0000308/2022)             |                   |          |   |                     |

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| <b><u>351-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT11.55AM</u></b> |  |                                |  |                                  |
| 12   | SEBI Appeal                                    | 610/2022                       | PARSVNATH DEVELOPERS LIMITED<br>Vs.<br>SEBI                | MINDSPRIGHT LEGAL                |
|  | Sub Matter :                                   | Misc. Application/0001669/2022 |  |                                  |
|  | Sub Matter :                                   | Misc. Application/0000417/2023 |  |                                  |
|  | Misc. Application                              | 1669/2022                      | PARSVNATH DEVELOPERS LIMITED DELAY IN REPLY<br>Vs.<br>SEBI | MANSUKHLAL HIRALAL AND COMPANY   |
|  | (Main Matter Number :SEBI Appeal/0000610/2022) |                                |  |                                  |
|  | Misc. Application                              | 417/2023                       | PARSVNATH DEVELOPERS LIMITED-DELAY<br>Vs.<br>SEBI          | MINDSPRIGHT LEGAL                |
|  | (Main Matter Number :SEBI Appeal/0000610/2022) |                                |  |                                  |
| <b><u>774DISPOSAL-CODE-GDRTRANSGENE-AT12NOON</u></b>             |  |                                |  |                                  |
| 13   | SEBI Appeal                                    | 812/2022                       | TRANSGENE BIOTEK LTD.<br>Vs.<br>SEBI                       | Adv. L. S. Shetty, Partner - SMA |
|  | Sub Matter(Disposed) :                         | Misc. Application/0001173/2022 |  |                                  |
|  | Sub Matter :                                   | Misc. Application/0001723/2022 |  |                                  |
|  | Sub Matter :                                   | Misc. Application/0000184/2023 |  |                                  |
|  | SEBI Appeal                                    | 813/2022                       | K.KOTESHWAR RAO<br>Vs.<br>SEBI                             | Adv. L. S. Shetty                |
|  | Sub Matter(Disposed) :                         | Misc. Application/0001174/2022 |  |                                  |
|  | Sub Matter :                                   | Misc. Application/0001724/2022 |  |                                  |
|  | SEBI Appeal                                    | 814/2022                       | NARAYANA PENTYALA<br>Vs.<br>SEBI                           | Adv. L. S. Shetty                |
|  | Sub Matter(Disposed) :                         | Misc. Application/0001191/2022 |  |                                  |
|  | Sub Matter(Disposed) :                         | Misc. Application/0001175/2022 |  |                                  |
|  | Sub Matter :                                   | Misc. Application/0001725/2022 |  |                                  |

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|   | Misc. Application | 1723/2022                      | TRANSGENE BIOTEK LTD.-AMENDMENT<br>Vs.<br>SEBI            | Adv. L. S. Shetty, Partner - SMA                   |
| (Main Matter Number :SEBI Appeal/0000812/2022)            |                   |                                |   |  |
|   | Misc. Application | 1724/2022                      | K. KOTESHWAR RAO-AMENDMENT<br>Vs.<br>SEBI                 | Adv. L. S. Shetty, Partner - SMA                   |
| (Main Matter Number :SEBI Appeal/0000813/2022)            |                   |                                |   |  |
|   | Misc. Application | 1725/2022                      | NARAYAN MURTHY PENTYALA-AMENDMENT<br>Vs.<br>SEBI          | Adv. L. S. Shetty, Partner - SMA                   |
| (Main Matter Number :SEBI Appeal/0000814/2022)            |                   |                                |   |  |
|   | Misc. Application | 184/2023                       | SEBI-DELY IN REPLY<br>Vs.<br>TRANSGENE BIOTEK LTD.        | K Ashar and Co<br>Adv. L. S. Shetty, Partner - SMA |
| (Main Matter Number :SEBI Appeal/0000812/2022)            |                   |                                |   |  |
| <b><u>686-DISPOSAL-COURTCODE-GLOBALAO-AT12.05P.M.</u></b> |                   |                                |   |  |
| 14  | SEBI Appeal       | 1022/2022                      | MANOJ CHHAGANLAL RATHOD HUF<br>Vs.<br>SEBI                | APPELLANT IN PERSON                                |
| Sub Matter :  |                   | Misc. Application/0000299/2023 |   |  |
|   | Misc. Application | 299/2023                       | SEBI-DELAY IN REPLY<br>Vs.<br>Manoj Chhaganlal Rathod HUF | k.Ashar and co.                                    |
| (Main Matter Number :SEBI Appeal/0001022/2022)            |                   |                                |   |  |

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| <b><u>100PARTHEARD-CODE-REJECTEDCOMPLAINTS-AT12.15PM</u></b> |                   |                                |   |  |
| 15   | SEBI Appeal       | 144/2021                       | Schneider Electric President Systems Ltd.<br>Vs.<br>SEBI AND ORS.                                   | Mr. Janak Dwarkadas,<br>Senior Advocate<br><br>The LawPoint R-1<br>RegstreetLawAdvisors R-2<br>to R-32 |
| Sub Matter :   |                   | Misc. Application/0000193/2021 |   |  |
| Sub Matter :   |                   | Misc. Application/0000194/2021 |   |  |
| 48   | Misc. Application | 193/2021                       | Schneider Electric President Systems Ltd.<br>Vs.<br>Securities and Exchange Board of India and Ors. | AZB and Partners<br><br>The Law Point  |
| (Main Matter Number :SEBI Appeal/0000144/2021)               |                   |                                |   |  |
|  | Misc. Application | 194/2021                       | Schneider Electric President Systems Ltd.<br>Vs.<br>Securities and Exchange Board of India and Ors. | AZB and Partners<br><br>The Law Point  |
| (Main Matter Number :SEBI Appeal/0000144/2021)               |                   |                                |   |  |
|  | SEBI Appeal       | 709/2021                       | ASHOK DAYABHAI SHAH AND ORS<br>Vs.<br>SEBI AND OTHERS   | J. Sagar Associates<br><br>Shardul A. Mangaldas- R.<br>2,Sonu T., Adv-R.5                              |
| Sub Matter :   |                   | Misc. Application/0001308/2021 |   |  |
|  | Misc. Application | 1308/2021                      | ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP<br>Vs.<br>SEBI AND OTHERS                                 |  |
| (Main Matter Number :SEBI Appeal/0000709/2021)               |                   |                                |   |  |
|  | SEBI Appeal       | 710/2021<br>( /0000 )          | Pina Shah and Anr.<br>Vs.<br>SEBI AND OTHERS  | Garima Mehrotra Advocate   |
| Sub Matter :   |                   | Misc. Application/0001310/2021 |   |  |
|  | Misc. Application | 1310/2021                      | Pina Shah and Anr.<br>Vs.<br>SEBI AND OTHERS  |  |
| (Main Matter Number :SEBI Appeal/0000710/2021)               |                   |                                |   |  |



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|  | SEBI Appeal       | 711/2021                       | Brics Securities Ltd.<br>Vs.<br>SEBI            | Aagam Doshi, Advocate |
| Sub Matter :                                   |                   | Misc. Application/0001312/2021 |   |                       |
|  | Misc. Application | 1312/2021                      | Brics Securities Ltd.<br>Vs.<br>SEBI AND OTHERS |                       |
| (Main Matter Number :SEBI Appeal/0000711/2021) |                   |                                |   |                       |